PUBLIC NOTICE

Subject: Regulatory Compliance Application by IEX for introduction of New Bid (Order) Types at the exchange platform.

In pursuance of the Commission’s direction vide Record of Proceedings dated 7.5.2019 in Petition No. 11/RC/2019, the application of IEX containing the proposed new bid order types have been uploaded in the CERC website www.cercind.gov.in.

2. Comments/suggestions on the proposed new bid order types by IEX are invited from POSOCO, Trading Licensees and other stakeholders. The comments/suggestions may be sent to the undersigned latest by 30.5.2019. The comments/suggestions received after the stipulated date in the Commission’s office may not be considered.

Sd/-
(Sanoj Kumar Jha)
Secretary